## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4107 ANSWERED ON:15.12.2009 CENTRAL ROAD FUND Alagiri Shri S.

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria laid down for the allotment and review of funds granted to States from the Central Road Fund (CRF);
- (b) whether the Union Government proposes to reconsider the said criteria for entrusting the responsibility of the selection of proposals for grant of funds under the CRF with State-level Committees;
- (c) if so, the details thereof and the reasons therefor alongwith the composition and functions to be performed by the said Committees; and
- (d) the steps taken/proposed to be taken in this regard by the Union Government?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

- (a) Allocation of funds from the Central Road Fund to each State is made on the basis of 30% weightage for consumption of petrol & diesel and 70% weightage for geographical area of the respective State. Expenditure is to be reviewed and discussed with the executive agency on quarterly basis by the Central Government.
- (b) No Sir.
- (c) & (d) Do not arise.